

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 23rd November, 2016

Time : 10:30 AM

**HON'BLE MR. JUSTICE U. D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 620/2016 (M.A. No.1194/2016)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (SPCHETNA) Vs. Union of India & Ors.	Mrs. Kajal Chandra, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 489/2014 (M.A.No.803/2014 & M.A. No. 934/2015)	Indian Institute of Sustainable Development Vs. U.O.I & Ors.	Mr. Gaurav Kumar Bansal & Mr. Sudeep Dey, Adv. for the Applicant Mr. Rahul Pratap, Adv. for R-1 Mr. Raman Yadav, Adv. for State of UP Mr. Jogy Scaria, Adv. for R-5 & 11 Mr. R. Rakesh Sharma, Adv. for State of TN Mr. Sovmyajit Pavi, Adv. for R-14 Mr. Guntur Prabhakar, Adv. for R-15 Mr. Rahul Verma, Adv. for R-17 Ms. Kankana Arundhara, Adv. for R-18 Mr. Devraj Ashok, Adv. for Karnataka Ms. Aprajita Mukherjee, Adv. for R-19 Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Anil Shrivastava, Adv. for State of AP Mr. Suryanarayan Singh, Adv. for State of HP Mr. Sapam Biswajit Meitei, Adv. for Manipur Ms. Ruchira Gupta, Adv. for State of Goa Ms. Deepika Ghatowar, Adv. for Uttarakhand Mr. Rahul Verma, Adv. for state of Jharkhand Mr. Ravi Kant, Adv. for State of Mizoram Mr. Gopal Singh, Adv. for State of Tripura Mr. Edward Belho, Adv. for State of Nagaland
3.	Original Application No. 284/2016 (M.A. No. 522/2016)	Vikrant Kumar Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-2, 4 & 7 Mr. Ravinder Kumar, Adv. for R-3 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for R-5 Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Sumit Gahlawat, Adv.
FOR HEARING			
4.	Original Application No. 223/2016	Nizamuddin West Association (Regtd.) Vs. Union of India & Ors.	Mr. Kamlesh K. Mishra, Adv. for Applicant Ms. Sakshi Popli, Adv. for R-1 Mr. Sumeet Pushkarma, Adv. for DJB Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Narender Pal Singh & Mr. Dinesh Jindal, LO for R-5 Ms. Tanya Agarwal, Adv.

5.	Original Application No. 226/2016 (M.A. No. 423/2016 & M.A. No. 682/2016)	Vinod Chopra Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5
6.	Original Application No. 344/2016	M/s Multiwal Duplex Pvt. Ltd. Vs. Uttrakhand Environment Protection And Pollution Control Board & Anr.	Mr. Pankaj Sharma, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. Raj Kumar, Adv. with Niti Choudhary, LA for R-2 Mr. B. V. Niren, Adv. for CGWA Ms. Purnima Maheshwari, Adv. for R-4
7.	Original Application No. 345/2016	M/s Multiwal Pulp & Board Mills (P) Ltd. Vs. Uttrakhand Environment Protection And Pollution Control Board & Anr.	Mr. Pankaj Sharma, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. Raj Kumar, Adv. with Niti Choudhary, LA for R-2 Mr. B. V. Niren, Adv. for CGWA Ms. Purnima Maheshwari, Adv. for R-4
8.	Original Application No. 372/2016 (M.A. No. 715/2016)	Pankaj Gas Cylinders Ltd. Vs. Uttarakhand Environment Protection & Pollution Control Board	Mr. Pankaj Sharma, Adv. for Applicant Mr. Mukesh Verma, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. B. Mahapatra, Adv. for DPCC

Date : 23rd November, 2016
Time : 3:30 PM

HON'BLE MR. JUSTICE U. D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER
WESTERN ZONE BENCH, PUNE
(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT (THROUGH VIDEO CONFERENCING)			
1.	Appeal No.97/2013	Mathala Chandrapati Rao, Founder KPPPRS Kidigam Po & Gp, Kasi Nagar Block, Gajapati District, Odisha Vs. Member Secretary, Odisha State Pollution Control Board & Ors.	Mr. Mathala Chandrapati Rao, Applicant in person Mr. Ashok Kumar Panda, Sr. Adv. with Mr. Satya Brata Panda, Adv. for R-1 & 2 Mr. Sebo Sanker Mishra, Adv. For R-3 Mr. Arjun Vinod Bobde, Adv. for R-4 Mr. A.K. Panda, Sr, Adv., Mr. M. Paikaray, Adv, Mr. S.Panda, Adv.for R-5 Mr. Ambuj Agrawal, Adv. for APPCB Mr. Guntur Pramod Kumar and Mr. Guntur Prabhakar, Adv. For State of Andhra Pradesh Mr. Nikhil Nagpal & Mr. D. Baijal, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in